

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI**

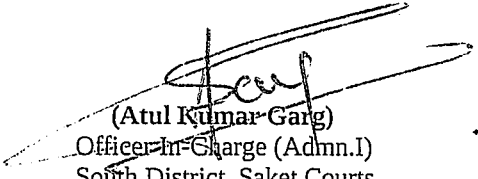
ORDER

With the approval of the Learned Principal District & Sessions Judge, South District, the following transfer and posting is hereby made with immediate effect:-

S. No	Name of the Official	From	To
1	Ms. Anju Verma EC: 61245400	PA in the court of Sh. Puneet Pahwa, Ld. CMM, South District, Saket Courts, New Delhi	PA in the court of Sh. Aviral Shukla, Ld. MM-05, South District, Saket Courts, New Delhi

Note:-

1. Earlier Order vide Endorsement No. Admn./P&T/SD/Saket/2022/31401-419 dated 19.10.2022, in respect of Sh. Varun Verma, PA is hereby cancelled.
2. Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.


(Atul Kumar Garg)
Officer-in-Charge (Admn.I)
South District, Saket Courts
New Delhi

No. Admn./P&T/SD/Saket/2022/ 32553

Dated, New Delhi the 01/11/2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned.
11. Dealing official, LAYERS seat for uploading on LAYERS.
12. Guard File


(Branch Incharge)
Administration Branch-I
South District, Saket Courts, New Delhi

